

**Notifications under Essential Commodities Act, 1955 and Annual Report and Review on the Working of**

**Central Warehousing Corporation for 1993-94 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Sugar (Price Determination for 1993-94 Production) Second Amendment Order, 1994 published in Notification No. G.S.R. 693(E)/Ess.Com./Sugar in Gazette of India dated the 16th September, 1994.

(ii) The Sugar (Price Determination for 1994-95 Production) Order, 1994 published in Notification No. G.S.R. 751(E)/Ess.Com./Sugar in Gazette of India dated the 17th October, 1994.

(iii) The Gur (Control) (Amendment) Order, 1994 published in Notification No. S.O. 865(E) in Gazette of India dated the 2nd December, 1994.

[Placed in Library, See No. LT-6747/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, for the year 1993-94 alongwith Audited Accounts, under sub-section (11) of Section 31 of the Warehousing Corporation Act, 1962.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation for the year 1993-94.

[Placed in Library, See No. LT-6748/94]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Central Warehousing Corporation and the Ministry of Food for the year 1994-95.

[Placed in Library, See No. LT-6749/94]

**Annual Report and Review on the working of C.P.R. Environmental Education Centre, Madras for 1993-94 and Annual Report and Review on the working of G.B. Pant Institute of Himalayan Environment and Development, Kosi for 1993-94, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri Kamal Nath, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education, Centre, Madras, for the year 1993-94.

[Placed in Library, See No. LT-6750/94]

- (2) (i) A copy of the Annual Report (Hindi and

English versions) of the G.B. Pant Institute of Himalayan Environment and Development, Kosi, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the G.B. Pant Institute of Himalayan Environment and Development, Kosi, for the year 1993-94.

[Placed in Library. See No. LT-6751/94]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1992-93 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6752/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 1993-94.

[Placed in Library. See No. LT-6753/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 1993-94.

[Placed in Library. See No. LT-6754/94]

**Annual Reports and Review on the working of Bangalore, Animal Food Corporation, Bangalore for the years 1975-76 to 1992-93 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A on the Companies Act, 1956:—

(a) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1975-76.

(ii) Annual Report of the Bangalore Animal

- Food Corporation Limited, Bangalore, for the year 1975-76 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6755/94]
- (b) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1976-77.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1976-77 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6756/94]
- (c) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1977-78.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1977-78 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6757/94]
- (d) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1978-79.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1978-79 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6758/94]
- (e) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1979-80.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1979-80 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6759/94]
- (f) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1980-81.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1980-81 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6760/94]
- (g) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1981-82.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1981-82 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6761/94]
- (h) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1982-83.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1982-83 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6762/94]
- (i) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1983-84.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1983-84 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6763/94]
- (j) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1984-85.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1984-85 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6764/94]
- (k) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1985-86.  
(ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1985-86 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-6765/94]

- (l) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1986-87.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1986-87 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6766/94]
- (m) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1987-88.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1987-88 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6767/94]
- (n) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1988-89.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1988-89 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6768/94]
- (o) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1989-90.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1989-90 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6769/94]
- (p) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1990-91.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6770/94]
- (q) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1991-92.
- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6771/94]
- (r) (i) Review by the Government of the working of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1992-93.

- (ii) Annual Report of the Bangalore Animal Food Corporation Limited, Bangalore, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Eighteen statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6772/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1992-93 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurgaon, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6773/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1993-94. [Placed in Library. See No. LT-6774/94]

**Review on the working of and Annual Report of National Seeds Corporation Ltd. New Delhi for 1993-94 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): On behalf of Shri S. Krishna Kumar, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6775/94]
- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—
- (i) Review by the Government of the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1992-93.